

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A./T.A. No. 91 1986

Bhagwanpuri Mohopari Applicant(s)
(M. K. Daul... Adv.)

Versus

Union of India. W. P. No. 2/86 Respondent(s)
(M. N. Udani... Adv.)

Sr. No.	Date	Orders
1	17/7/86	Case adjourned to 29 th July '86.
2	17/8/86	Case adjourned to 8 th September, '86.
3	8/9/86	Case adjourned to October, '86.
4	16/10/86	
	16/12/86	For hearing Notice Issued.
	10/2/87	For hearing
	21/4/87	For Admission
		N
		status of
		where
		was also
	3/11	- RPOD received from associate for applicant which is kept with dt 1/5/88.
	22/11/88	P/11. Can change as per


(6)

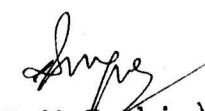
O.A./91/86

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.H. Joshi .. Judicial Member

22/11/1988

Learned advocates Mr. M.K. Paul and Mr. B.R. Kyada for the petitioner and respondent respectively present. Mr. Paul requests permission to withdraw the petition with a liberty to file fresh petition regarding seniority as the petitioner has been given promotion during the pendency of the case. Allowed. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera